है :—(क) से (घ). कर्मचारी भविष्य निधि संगठन में कई कार्यालय हैं। जबकि भविष्य निधि निरीक्षक के पद पर पदोन्नतियां केन्द्रीय भविष्य निधि आयुक्त के अनुमोदन से की जाती हैं, हैड क्लर्कों के पदों पर पदोन्नतियां क्षेत्रीय भविष्य निधि आयुक्तों द्वारा की जाती हैं। इस प्रश्न में उस विशेष कार्यालय का उल्लेख नहीं किया गया है, जिससे यह संबंधित है। अत : तथ्यों की जांच करना सम्भव नहीं हुआ है।

Use of Sagar Shakti Rig for smuggling

2711. DR. VASANT KUMAR PANDIT: Will the Minister of ENERGY be pleased to state:

(a) whether permission was given to ONCC to two "Sagar Shakti" rig upto Bombay Harbour limits by South African flagship "John Ross" from Robin Shipyard at Singapore in October, 1982;

(b) whether Bombay Customs seized several packages bearing names of top officials of ONGC containing contrabands like Video, Cassettee recorders, TV sets, electronic gadgets, etc.;

(c) if so, the details of the packages and particulars of persons labelled on containers, with estimated value seized by customs who raided the rig anchored at Urban on|or about 15 October, 1982;

(d) whether Landing certificate with the manifest of goods carried on the board of the rig was obtained, if not, reasons therefor;

(e) if so, whether there were 3|4 other packages not included in the manifest list; and

(f) action taken by Government on the whole episode, and against those involved and responsible for using Sagar Shakti for smuggling?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) No, Sir.

(b) to (e). 47 packages valued at abou Rs. 3.19 lakhs were seized by the customs from the rig "Sagar Shakti". 34 of these packages bore abbreviated form of names of various ONGC officials. Packages contained various electronic items, textiles, wearing apparel, household goods, etc. One package in respect of which a landing certificate had been produced was released on payment of duty.

Since the matter is being investigated by the Customs authority it is not considered in public interest to disclose the names, at this stage.

(f) The matter is being investigated by the Customs authority and a Departmental enquiry is also being conducted by the ONGC.

मैसर्स बैलटेक टेलिविजन इंडस्ट्री, नारायणा, दिल्ली पर कर्मचारी भविष्य निधि तथा कर्मचारी राज्य बीमा की बकाया धनराशि

2712. श्री निहाल सिंह : क्या श्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) मैसर्स बेलटैक टेलीविजन, ए-80, नारायणा इन्डस्ट्रियल एरिया, फेज-I नई, दिल्ली—110002 में इस समय दैनिक मजदूरी तथा मासिक वेतन के आधार पर कितने कर्मचारी कार्य कर रहे हैं;

(ख) पिछले तीन वर्षों के दौरान इस फर्म द्वारा कर्मचारी भविष्य निधि और कर्मचारी राज्य बीमा योजना के अधीन कितनी धनराशि जमा कराई तथा कितनी उन पर बकाया है तथा उसकी वसूली के लिए क्या कदम उठाए गए हैं; और

(ग) क्या सरकार को इस फर्म द्वारा कम्पनी कानून का उल्लंघन करने के बारे में शिकायतें मिली हैं, और सरकार ने उन पर क्या कार्यवाही की है ?

श्रम और पुनर्वास मंत्रालय में राज्य मंत्री (श्री धर्मवीर) : (क) उपलब्ध